

**Private Sector Power Projects in Dakshin
Kannada District**

568. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of Government to set up power projects in private sector in Mangalore or any other place in Dakshin Kannada District of Karnataka;

(b) if so, the names of the companies which have submitted the proposals and

which power projects have been sanctioned; and

(c) the details of the projects and by when these are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) and (c) The following two proposals were considered by the Central Electricity Authority (CEA) for setting up of power projects in private sector in Dakshin Kannada district of Karnataka.

Sl. No.	Name of the project/ Name of the Company	Installed Capacity (MW)	Estimated Cost
1.	Mangalore TPS of M/s Mangalore Power Company (promoted by M/s Cogentrix Energy Inc. and China Light & Power Co. Ltd.)		1000US\$ 751.574 Million+ Rs. 1580.89 crores
2.	Mangalore TPS of M/s. Nagarjuna Power Co. Ltd.		1000Rs. 4591.00 crores (Provisional)

The scheme at Sl. No. 1 was accorded techno-economic clearance subject to certain conditions by CEA vide their letter dated 10.7.1996. the completion of this project would depend on achieving financial closure and successful implementation of the project.

The project at Sl. No. 2 was accorded in principle clearance of CEA on 31.3.1996. The completion of this project would depend upon the company obtaining various clearances/inputs including the techno-economic clearance of CEA and achieving financial closure and successful implementation of the project.

Setting up of export-oriented consumer food industries in Gujar.

569. SHRI BAJUBHAI A. PARMAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of applications received by government for setting up of hundred percent export oriented consumer food processing industries in Gujarat during the last three years;

(b) the number of such applications cleared by Government during each of the last three years;

(c) the number of applications still pending for clearance; and

(d) by when the pending applications would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) and (b) Two applications have been received for setting up of 100% export oriented consumer industries in Gujarat. Year-wise break-up is as follows:

APPLICATIONS			
Year	Recd	Cleared	Rejected
1993-94	Nil	Nil	Nil
1994-95	Nil	Nil	Nil
1995-96	02	02	Nil

(c) and (d) In view of the above, does not arise.